

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 30
ANSWERED ON 05/12/2023**

REDUCTION IN ACTIVE WORKERS UNDER MGNREGS

***30. SHRI MANICKAM TAGORE B.:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is a reduction in the number of active workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from 15.49 crore in the previous fiscal year to 14.33 crore as per the data available till 06 October, 2023;**
- (b) whether it is also a fact that while the MGNREGS workforce is shrinking, there is an increased demand for work under the Scheme and if so, the details thereof;**
- (c) whether a net deletion of 80 lakh workers in the ongoing financial year paints a bleak picture for the MGNREGS and if so, the details thereof;**
- (d) whether the Government proposes to identify the factors contributing to this decline and formulate strategies for revitalizing the programme's participation; and**
- (e) if so, the steps taken in this regard?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)**

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 30 for 05.12.2023.

(a): Currently, the beneficiary who has worked during the last three financial years is called an active beneficiary. Mahatma Gandhi NREGA is a demand driven scheme. If an adult member of a household, of the rural area, does not demand for the work during the last three previous financial years, that member will not be in the list of active beneficiary. The change in number of active beneficiary is a continuous process. Currently, there are a total of 14.37 crore active beneficiaries under Mahatma Gandhi NREGA.

(b): Mahatma Gandhi NREGA is a demand driven scheme. A total of 221.60 crore persondays has been generated so far (as on 30.11.2023), which is more than the persondays generated during the same period in the last financial year i.e. 208.74 crore persondays (as on 30.11.2022).

(c)to(e): Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. The reasons of deletion of Job card are listed below:

- (i) fake job card (incorrect job card),**
- (ii) duplicate job card,**
- (iii) not willing to work,**
- (iv) family shifted from Gram Panchayat permanently and**
- (v) single person in job card and that person is expired.**
